

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2682**  
ANSWERED ON -16/03/2026

**PRIVATE COMPANIES INVOLVED IN PILFERAGE OF GAS OF ONGC**

2682 SHRI DEEPAK PRAKASH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government has claimed more than \$2.00 billion from private companies for alleged gas pilferage/theft from ONGC's blocks off eastern coast;
- (b) if so, the complete details thereof with the names of private companies involved in pilferage/theft of gas from ONGC blocks; and
- (c) the latest status of payment received from these private companies so far?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)

(a) to (c): Government has made a claim of USD 2.81 billion from Reliance Industries limited and BP. The matter is presently sub judice before the Hon'ble Supreme Court of India.

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